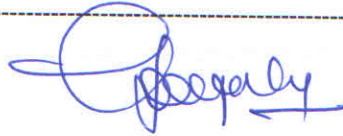


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.42/ BB/2017	-	For Directions	Rule-7(1) of IB.	DCS International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THIRUPAL GARAGE RP 9448384064	Representing C.D	

**ORDER**

Matter is listed today for issue of notice to one of the Debtor of the Company. Notice returned unserved. No representation for Reliance Retails Ltd., R.P is present and informed that he has received message from the Reliance Retails Ltd., and he is pursuing the matter. R.P is directed to report that, what steps he is initiating basing on the Creditors Resolution. R.P has requested 15 days time. List it on 03/11/2017.

  
**Member (T)**

  
**Member (J)**